

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

To

All the Judicial Officers,
Of the State of Jammu and Kashmir.

No: 3991-4030/RS

Dated: 17/5/2019

Subject: Guidelines for Transfer of Judicial Officers.

Sir/Madam,

On the subject cited above, I am desired to request you to furnish the details mentioned in the format annexed hereto within a period of one week from today. The information may be furnished through the following official e-mail of the High Court.

- i. rg.jkhc@indiancourts.nic.in
- ii. hcjmu-jk@nic.in

The matter may be treated as most urgent.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 3991-4030/RS

Dated: 17/5/2019

Copy of the above forwarded to:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
- ii. CPC-eCourts High Court of Jammu and Kashmir with the request to upload the same on the official website of the High Court.

Registrar General

FORMAT FOR PERSONAL INFORMATION.

1.	Officer's name & Father's name.	
2.	Officer's Home District.	
3.	<p>(i) Place (with District) where the officer or his/her "family" (*) resides.</p> <p>Whether any litigation is pending involving the officer or any member of his/her family in that District.</p>	
	<p>(ii) Place (with District) where the officer or his/her "family" holds property. (give details of property in brief)</p> <p>Whether any litigation is pending in respect of above-mentioned property in that District.</p>	
4.	<p>(i) Places (with districts) where "in-laws' family" (**) resides.</p> <p>Whether any litigation is pending involving any member of "in-laws' family" in that District.</p>	
	<p>(ii) Places (with districts) where "in-laws' family" holds property. (give details of property in brief)</p> <p>Whether any litigation is pending in respect of above-mentioned property in that District.</p>	
5.	Places (with districts) where any member of his "family" or any other "near relative" (***) is a legal practitioner (State relationship)	
6.	Present station, with date of posting.	
7.	Three (03) previous stations of postings along with the period of stay (dates at each).	